THE !

Dr. K. L. SHRIMALI: Well, Sir, the terms of reference are that the Committee has been asked to prepare model legislation for all the Universities. Now we have different kinds of legislations and sometimes they vary from State to State and from University to University. The University Education Commission which was presided over by our Chairman had laid down certain principles with regard to the composition of various academic bodies in the Universities. Several universities have not yet implemented those recommendations and therefore this committee will not only keep those recommendations in view but the subsequent reports also, and in the light of these recommendations prepare a model legislation for the universities, which can be of advantage to all the universities, and the model legislation, naturally will deal with the composition of the court, the composition of the executive council, the composition of the selection committee and the composition of other academic bodies.

डाक द्वारा पाठ्यक्रम

*४४. श्री भगवत नारायण भागव: क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कितः

- (क) डाक द्वारा पाठ्यक्रम³तथा साय-कालीन कालेजों की योजना तैयार करने के लिये सरकार ने जो विशेषज्ञ समिति बनाई थी, क्या उसका प्रतिवेदन तैयार हो गया है:
- (ख) यदि हो गया है, तो उसकी मस्य सिफारिशें क्या हैं; ग्रौर
- (ग) यदि उपरोक्त भाग (क) का .उत्तर "ना" हो, तो प्रतिवेदन कब तक तैयार हो जायेगा ?

† [CORRESPONDENCE | COURSES

*44. Shri B. N. BHÀRGAVA: Will the Minister of Education be pleased to state.

- (a) whether the report of the Expert Committee set up by Government for preparing a scheme for correspondence courses and evening colleges has been finalised:
- (b) if so what are its main recommendations; and
- (c) if the answer to part (a) above be in the negative, by when the report is likely to be finalised?]

शिक्षा मंत्री (डा० कालु लाल. श्रीमाली) : (क) जी, नहीं।

- (ख) प्रश्न नहीं उठता।

(ग) आशा है कि डाक द्वारा पाठय-कमों से सम्बन्धित अन्तरिम रिपोर्ट मई के अन्त तक उपलब्ध हो जायेंगी तथा अन्तिम रिपोर्ट सितम्बर १६६२ तक तैयार हो

†[THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI): (a) No. Sir.

(b) Does not arise.

जायेगी।

(c) It is expected that an interim report dealing with correspondence Courses will be available by the end of May while the final report will be ready in September, 1962.]

श्री भगवत नारायण भागव : क्या कृपा करके इस समिति के सदस्यों के नाम बतायेंगे ?

Dr. K. L. SHRIMALI: The Expert Committee consists of Dr. D. S. Kothari, Chairman of the University Grants Commission. I am do not have the list of other members, but as far as I remember, the late Professor Sidhanta was also a member of this Committee, but this is subject to correction.

†[] English translation.

श्री भगवत नारायण भार्गव : क्या यह सच है कि इस स्कीम को चलाने के लिये डाइरेक्टर नियुक्त कर दिये गये हैं?

डा० कालू लाल श्रीमाली : डाइरेक्टर को यूनिवर्मिटी को नियुक्त करना पड़ेगा, गवर्नमेंट को नहीं करना है।

SHRI J. S. PILLAI: May I know, Sir, which are the universities which are now having evening colleges?

DR. K. L. SHRIMALI: The Delhi University has evening colleges, and as far as I know, there are one or two other universities which have also evening colleges, but this is subject to correction.

Shri N. SRI RAMA REDDY: May I know, Sir, whether these evening colleges are having only the pre-university course and then the degree course, and may I know also what other courses are included in these evening colleges?

DR. K. L. SHRIMALI: Well, Sir, the evening courses include the pre-university course also, and at present they have only arts courses; they do not have science courses. But there is a proposal to expand the scope of this scheme and this committee will look into that matter also.

श्री भगवत नारायण भागंव : क्या यह षाठ्यकम ग्रेजुएट्स ग्रीर पोस्ट ग्रेजुएट्स दोनों के निये लागु होगा ?

डा० कालू लाल श्रीमाली: यह तो जब कमेटी की सिफारिशें ग्रा जायेंगी तभी निश्चित रूप से मालूम होगा ।

Shri BAIRAGI DWIBEDY: May I know, Sir, whether the correspondence courses and the evening courses are to be managed by the existing staff?

Dr. K. L. SHRIMALI: All these details will have to be worked out by the Delhi University and when the

scheme has been fully worked out, I shall be very glad to give this information to the hon. Members.

श्रासाम में पाकिस्तानी व्यक्ति

*४५. श्री नवाबसिंह चौहान : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि आसाम में इस समय पाकिस्तानी नस्त के लोग भारी संख्या में मौजूद हैं और १६६१ की जन-गणना के समय आसाम की जनसंख्या के आंकड़ों में इन व्यक्तियों का समावेश नहीं किया गया:
- (ख) यदि हां, तो कितने लोगों को भारत छोड़ने के नोटिस ग्रब तक दिये जा चुके हैं; ग्रीर
- (ग) देश में गैर कातूनी ढंग से आते तथा रहने के बारे में ग्रब तक कितने लोगों के विरुद्ध कानुनी कार्यवाही की जा चुकी है ?

†[PAKISTANIS IN ASSAM

*45. Shri NAWAB SINGH CHAU-HAN: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that at present there is a large number of persons of Pakistani origin in Assam and that these persons were not included in the population figures of Assam during the 1961 Census Operation;
- (b) if so, how many persons have so far been served with notices to leave India; and
- (c) the number of persons against whom legal action has so far been taken for illegal entry and stay in the country?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बी॰ एन॰ दातार): (क) में (ग) सूचना एकत्र की जा रही है श्रौर ज्यों ही उपलब्ध होगी सभा पटल पर रख दी जायेगी।

^{†[]} English translation.